

the interests of Parliament and Parliamentary conventions and therefore, we accepted the proposal of the leader of the House that the matter should be left to the Chair. You may do whatever you deem fit to resolve this issue. We had high expectations from the Government but when those were not fulfilled we left at it. That is why Shri Jaswant Singh said at today's All Party meeting that now we have no expectations from the Government, nor will we demand anything from it. We have left the matter with you. You may do whatever you deem fit. We will discuss the matter outside the House and I am sure that the way you will dispense justice, people will also listen to us and do justice.

[English]

MR. SPEAKER: I would like to say that we all appreciate what has been said by the Leader of the House Shri Arjun Singh and by the Opposition Leader Shri L.K. Advani and what has been done by the Leaders of other parties in the Chamber and outside this House to see that this impasse is over. We appreciate what they have done and I would like to say that we would like to thank them also for the understanding they have shown in this matter.

What has happened outside, what has happened inside the House, what has been said outside the House, what has been said inside the House is all known to us. We would not like to go into the details and analyse the things.

I think you have reposed your confidence in the Presiding Officer to take an appropriate decision in this matter; and the Presiding Officer should take an appropriate decision in this matter. While doing so, justice would be done. No party would be let down; no individual would be let down and an appropriate decision would be taken. I would not express what the decision would be taken here on the Floor of the House, but I would take a decision and then we will put a full stop to this matter in the interest of the

friendly functioning of this House and in the interest of creating a condition which is conducive for friendly, congenial and democratic working. I think we would all leave this matter behind and should proceed to do the business in the House. Many important matters are going to come before us and we would be required to discuss them, as has been said by Mr. Lal K. Advani and other Members also; we would be doing that. I thank you very much for resolving this matter in this fashion.

SHRI NIRMAL KANTI CHATTERJEE: This is one more proof of better late than never.

MR. SPEAKER: That is why democracy in India is strong and functioning.

ORAL ANSWERS TO QUESTIONS

[English]

Augmentation Of Water Supply To Hyderabad

*386. SHRI DATTATRAYA BANDARU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any scheme for diversion of Krishna waters to augment water supply to Hyderabad is under consideration of the Union Government;

(b) if so, since when; and

(c) the reasons for delay in according clearance to the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). A Project Identification Report for World Bank assistance was received from the State Govt. in February, 1991. The proposal is under examination.

[*Translation*]

SHRI DATTATRAYA BANDARU: Mr. Speaker, Sir, I would like to submit to the hon. Minister that today the population of Hyderabad city is c/o lakhs and there are 3000 slums. There are many colonisers but there is acute drinking water problem. Lot of agitations have been launched for it. Under these circumstances will the Central Government make efforts to solve the drinking water problem of Hyderabad city and provide special assistance under a Central Project?

[*English*]

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): As per the census figure of 1990-91, the population of Hyderabad is 42.73 lakh and not 40 lakh. The water supply for these two cities comes from Osman Sagar, Himayat Sagar and Manjira river. The total supply of water through these sources is 547 MLd. For daily use of one person, it comes to 12 litres excluding the industrial area. The full supply needed for one individual should be between 150-200 IPCD. We know that there is a shortage of water supply in these two cities. So, we are trying to start different projects. One of the projects is Manjira Project; and this Project was started for the supply of water last year; and this is an on-going project. It will take time to complete it; maybe in 1994 this Project will be completed.

[*Translation*]

SHRI DATTATRAYA BANDARU: Mr. Speaker, Sir, I have not got reply to my question. I had asked a specific question about Krishna Water Diversion Scheme but my question has not been replied to by the hon. Minister. My submission is that even after the completion of Manjeri Phase-II, there is acute drinking water problem in the twin cities of Hyderabad and Secunderabad, from where I have been elected. I had asked from the hon. Minister the time by which water would be supplied from Krishna Water

Diversion Scheme and whether any Central Assistance would be provided for this project?

MR. SPEAKER: Mr. Minister will Central assistance be provided for Krishna Water Diversion Scheme.

[*English*]

SHRIMATI SHEILA KAUL: The Hyderabad Metropolitan Water Supply Board has proposed a project, which is called the Krishna River Water Supply scheme for which the water is drawn from the Nagarjunasagar Dam. The water supply will come from that dam. It will augment the supply of water to the twin cities of Hyderabad and Secunderabad. This will involve drawing of water from a distance of 138 kilometres and it will go through four stages.

The first phase of the project will cost Rs. 1,030 crores. The break-up will constitute strengthening and improvement of water supply and distribution system at a cost of Rs. 257 crores, of the sewerage at a cost of Rs. 258 crores, and of conveyance and treatment of water at a cost of Rs. 514 crores. This amount of Rs. 1,030 crores is proposed to be invested in one city only and the provision for the Eighth Plan for which the various components are yet to be finalised, for urban water supply sanitation in the Seventh Plan was Rs. 138 crores. For the current year it is Rs. 34.6 crores for the whole of Andhra Pradesh.

That is the money that is coming. But we have to have adequate Plan provision from the State also. And if adequate Man provision is not made available, then of course, the whole project is likely to be delayed. But we are trying to find out what we can do to supply water as early as we can.

[*Translation*]

SHRI DATTATRAYA BANDARU: Mr. Speaker, Sir, nothing has been said about Central assistance.

SHRI ANNA JOSHI: Mr. Speaker, Sir, he has not received the reply to his question.

[English]

SHRI RAM KAPSE: Is the Central Government thinking of taking this project to the World Bank for assistance?

SHRIMATI SHEILA KAUL: The project will go through many technical formalities, and to begin with, this will have to come to the Ministry and then it will go to the Planning Commission, then to the Finance Ministry and from there it should go to the World Bank to find out whether it would be possible to be included for World Bank funding. When the World Bank is satisfied an approval mission will be sent for finalising the whole matter. Once it is finalised to the satisfaction of the World Bank, the Government of India and the State Government and all the terms are agreed to, a firm agreement will be entered into for extension of the World Bank loan. That is how it is going to work and that is why it is delayed. It is not delayed by our department because it came to us only in February this year. The whole matter will take some time.

SHRI K.P. REDDAIAH YADAV: Sir, the hon. Minister gave the reply about the turn-key project. The main issue is this. In the last two years, during summer season, water was supplied in the twin cities for only two to three hours. We are not asking about a comprehensive scheme for drainage and all that. I want to know from the Minister whether the State Government has sent a specific proposal to bring Nagarjunasagar water and store it in the existing reservoir so that the immediate water supply problem to the twin cities will be solved. I also want to know whether that scheme is within the reach of the State Government and the Central Government. How much time will it take to clear that project with your grants and the matching grants by the State Government?

SHRIMATI SHEILA KAUL: Sir, for clearance of this scheme, it will take 1 1/2 to 2

years. Then, the whole thing will come into process. So, this is going to be a long process. The counterpart funds are to be provided by the State Government.

SHRI RAMA KRISHNA KONATHALA: Sir, there was a report that no water is available in Krishna river to supply drinking water to Hyderabad city. Is there any other proposal with the Central Government or the State Government to divert water from Godavari river for supplying drinking water to Hyderabad twin cities? I think, this is a better proposition... (*Interruptions*)

MR. SPEAKER: Please put the question.

SHRI RAMA KRISHNA KONATHALA: I want to know whether the Government has any proposal to that extent and also whether the Central Government is extending any financial assistance to this project or not.

SHRIMATI SHEILA KAUL: We have no such proposal.

SHRI RAM NAIK: Sir, it appears that we are relying more and more on the World Bank or the IMF and this will take a long time. Presuming that we would not get the financial assistance from outside India agencies, will the Government of India give some financial assistance directly to the State Government so that the scheme can come up?

SHRIMATI SHEILA KAUL: We will get it examined.

Air Pollution in Delhi

*387 SHRI SRIBALLAV PANIGRAHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government have made any survey with regard to air pollution caused by the vehicles in Delhi during the early hours i.e. 5 am to 7 am.; and